Information about Commercial Court cases instituted and pending before various Commercial Courts constituted under Section 3, 4 and 5 of the Commercial Courts Act, 2015.

(for the month of April, 2025)

## Name of the High Court: High Court of Tripura

	Commercia l Court(at District Judge level)	Commercial Appellate Court(at District Judge level)	Commercial Division (High Court)	Commercial Appellate Division (High Court)
No.of Courts operational	 09	01	I	02
No. of cases instituted during the month	06		ł	00
No. of cases pending at the end of the month	 120			15
No. of cases disposed of during the month	 01			00